

[श्री गंगा सिंह]

हुआ है। पांगी तहसील में किलार नाम की जो जगह है जहां आदमी मरे हैं वहां हैलीपैड है, कल्पा में भी हैलीपैड है। इस तरह से तीन हैलीपैड हैं। एक स्थान प्रभावित नहीं हुआ है, सारा क्षेत्र प्रभावित हुआ है। सरकार करना चाहे तो और ज्यादा हैलीकाप्टर का इस्तेमाल कर सकती है।

श्री सुरजीत सिंह बरनाला : मेरा खयाल है कि इस सारे एरिया में कुछ और ज्यादा हैलीपैड होने चाहियें। ऐसा नहीं होना चाहिये कि लैंड स्लाइड बगैरह हो जाए और नुकसान पहुंचे। मुझे उस सारे एरिया की टोपोग्राफी का पता नहीं है। मैं खुद गया नहीं हूँ। लेकिन कुछ और ज्यादा होने चाहिये क्योंकि वह एरिया इनएक्सीसीबल है और वहां हैलीकाप्टर के जरिये ही पहुंचा जा सकता है।

12. 24 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

SEVENTEENTH REPORT

SHRI JYOTIRMOY BOSU (Diamond Harbour): I beg to present the Seventeenth Report of the Committee on Public Undertakings (1978-79) on Action Taken by Government on the recommendations contained in the Fourth Report of the Committee on Public Undertakings (Sixth Lok Sabha) on Extraordinarily High Expenditure on Publicity by Public Undertakings.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

TWENTY-NINTH REPORT

SHRI VINODBHAI B. SHETH (Jamnagar): I beg to present the Twenty-ninth Report of the Committee on Private Members' Bills and Resolutions.

CONSTITUTION (FORTY-NINTH AMENDMENT) BILL*

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI, SATISH AGARWAL): On behalf of the Minister of Finance, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI SATISH AGARWAL: I introduce† the Bill.

12.25 hrs.

MATTERS UNDER RULE 377

(i) REPORTED DIFFICULTIES FACED BY PADDY GROWERS OF ANDHRA PRADESH

SHRI K. SURYANARAYANA (Eluru): Mr. Speaker, Sir, I want to raise the following urgent matter under rule 377.

I want to draw the attention of the Government of India through this august House to the difficulties being faced by the paddy growers in Andhra Pradesh in regard to the purchase of their produce by the Food Corporation of India. The farmers are on the verge of ruin, unable to find markets for the produce raised with their sweat and blood.

Though the paddy purchasing centres were opened by Food Corporation of India in Andhra Pradesh, the purchase of paddy is very slow and it is neither beneficial to the farmers nor to

*Published in Gazette of India dated 15-3-79.

Extraordinary, Part II, Section 2,

†Introduced with the recommendation of the President.